## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM			
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL			
APPLICATION NUMBER	:		
PETITION NUMBER	: CP/191/2017		
NAME OF THE PETITIONER	: VEDANTHA NATURAL PVT LTD		
UNDER SECTION	: 252		OXONATUDE
S.No. NAME (IN CAPITAL)	DESIGNATION		SIGNATURE
S.110. 1172.1122 (	REPRESENTATION BY WHOM		
1 h look base	Boursel Per	Respondent	Begodn
1. B. Sarate baso polvocate  2 A. V. Vedavalli CA.	v. Vederalle Peti Haner		
H-V. Vedanco	Peti Haver		

<u>ORDER</u>

Representative for the Applicant present. Counsel for RoC also present and he is directed to file report. Put up on 15.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk